

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 295 OF 2017 & IA NOS. 805 & 1083 OF 2017 & IA NOS. 821 & 955 OF 2018 & IA NO. 384 OF 2019
APPEAL NO. 296 OF 2017 & IA NOS. 809 & 1082 OF 2017 & IA NOS. 820 & 954 OF 2018 & IA NO. 383 OF 2019
APPEAL NO. 297 OF 2017 & IA NOS. 814 & 1081 OF 2017 & IA NO. 953 OF 2018 & IA NO. 382 OF 2019
APPEAL NO. 298 OF 2017 & IA NOS. 815, 1080 OF 2017 & IA NO. 952 OF 2018 & IA NO. 381 OF 2019
APPEAL NO. 299 OF 2017 & IA NOS. 808 & 1079 OF 2017 & IA NO. 951 OF 2018 & IA NO. 380 OF 2019
APPEAL NO. 300 OF 2017 & IA NOS. 810 & 1078 OF 2017 & IA NO. 950 OF 2018 & IA NO. 379 OF 2019
APPEAL NO. 301 OF 2017 & IA NOS. 807 & 1077 OF 2017 & IA NO. 949 OF 2018 & IA NO. 385 OF 2019
APPEAL NO. 302 OF 2017 & IA NOS. 811 & 1076 OF 2017 & IA NO. 948 OF 2018 & IA NO. 386 OF 2019
APPEAL NO. 303 OF 2017 & IA NOS. 806 & 1075 OF 2017 & IA NO. 947 OF 2018 & IA NO. 387 OF 2019
APPEAL NO. 304 OF 2017 & IA NOS. 812 & 1074 OF 2017 & IA NO. 946 OF 2018 & IA NO. 388 OF 2019
APPEAL NO. 305 OF 2017 & IA NOS. 804 & 1073 OF 2017 & IA NO. 945 OF 2018 & IA NO. 389 OF 2019
APPEAL NO. 306 OF 2017 & IA NOS. 813 & 1072 OF 2017 & IA NO. 944 OF 2018 & IA NO. 390 OF 2019

Dated : 23rd October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Eastern India Powertech Limited

Versus

Assam Electricity Regulatory Commission & Anr.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Nandini Gore

Counsel for the Respondent(s) : Ms. Mandakini Ghosh
Mr. Parinay Deep Shah
Ms. Ritika Singhal for R-1

Mr. Avijit Roy for R-2

Mr. Angshuman Sarma
Mr. Elvin Shitiri
Mr. Anshuman Das for intervener

ORDER

Reserved for orders on impleadment applications.

In the meantime, learned counsel for the Impleadment Application is permitted to file written submissions by the next week.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj